

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.08.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 2812 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Vishal Chelani & Ors. Vs. Debashis Nanda Resolution Professional Bulland Buildtech Pvt. Ltd.	Abhishek Gaurav Verma
2.	I.A. No. 2814 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Hrishabh Pharma Pvt. Ltd. Vs. Vijay P. Lulla Liquidator & Anr.	Bina Madhavan
3.	I.A. No. 2816 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Hemant Goenka Vs. UCO Bank & Anr.	Ritesh Agrawal
4.	I.A. No. 2819 of 2022 in Comp. App. (AT) No. ___ of 2022	Bajrang Lal Agarwal Vs. Rajendra Kumar Khandelwal & Anr.	Nivedita R. Sarda
5.	I.A. No. 2820 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Indiabulls Housing Finance Ltd. Vs. ---	Sumesh Dhawan
6.	I.A. No. 2824 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Arun Bajaj & Ors. Vs. Morpheus Developers Pvt. Ltd.	Abhay Pratap
7.	I.A. No. 2825 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Shree Sai Jagannath Vs. Adhunik Metaliks Ltd. & Ors.	Harshita Singhal
8.	I.A. No. 2828 of 2022 in Comp. App. (AT) No. ___ of 2022	Asset Reconstructions Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Ors.	Usha Singh

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By order  
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